

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Transparent Energy Systems Private Limited Date of Commencement of Liquidation: 04-01-2024; List of Stakeholders as on Date: 30-04-2024; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digitof registration number: 10041

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 23 | 20808008023 | 21 | 20383697278 | | 166605198.00 | 257705547.00 | Annexure 3 |
| 4 | Unsecured financial creditors | 4 | 744377553 | 4 | 726295776 | | 18081777 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | Annexure 5 |
| 6 | Operational creditors (Employees) | 1095 | 177954450 | 1008 | 87213429 | | 90741021 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 20 | 12957840015 | 7 | 1073589232 | | 5628483412 | 6255767371 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 513 | 4231218752 | 373 | 998731203 | | 2836560428 | 395927121 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | Annexure 9 |
| Total | | 1655 | 38919398793 | 1413 | 23269526918 | | 8740471836 | 6909400039 | |